

W.P.(S)

Token Number- 2674/2020

S.J.

Caveat Clear

Jaideep Kumar Sinha

Petitioner

Versus

The State of Jharkhand & Others

Respondents

C.F.S.

Petition:- Rs. 20/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. C.F.S. of Rs. 230/- is payable.
2. All annexures may be certified to be true.
3. Dated (10.05.1986) mentioned in synopsis (Annex-1) and para-5 may be verified or corrected as per Annex-1.
4. Annex-1 appears to be incomplete copy. It may be verified or complete copy may be given by the way of supplementary affidavit.
5. Annex. No. marked at page No. 45 may be corrected.
6. Date mentioned in synopsis (Annex-9) and para-15 may be verified or corrected as per Annex-9.
7. F/C or T/c of page No. 26, 27, 37 and 47 may be given.
8. T/C of page No. 29 to 31 and 45 may be given.
